

(iii) A qualified Officer from the Office of the Accountant-General, West Bengal, was appointed on deputation as Accounts Officer.

(iv) The CBI, Government of India was asked to conduct an investigation.

(v) Cases other than those under investigation by the CBI were reported to the Detective Department, Calcutta Police.

(vi) Three experienced professors have been appointed to conduct a separate enquiry into the past working of three divisions, namely, accounts other than matters under investigation by the CBI, general administration library.

The CBI have since completed their investigation and their request for sanction for prosecution of persons concerned is before the Board of Governors.

Allocation of foodgrains to West Bengal

1296. SHRI DWIJENDRALAL SEN GUPTA: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) what was the requirement of rice and wheat of different States, State-wise in 1973-74;

(b) what portion of such requirement was met by the Central Government, State-wise, by way of allocation;

(c) what was the basis for such allocation of foodgrains; and

(d) whether the special features of West Bengal as producer of tea and jute, was considered in making the allocations for that State?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI ANNASAHEB P. SHINDE): (a) to (d). Allotments of foodgrains are made to the States from the Central Pool every month after

taking into account the overall availability in the Central Pool, relative needs of the States, local market availability, price position, past level of consumption and other relevant factors. The allotments to West Bengal have been made keeping in view the needs of the State and other factors enumerated above.

A statement showing the requirements indicated to the Government of India by the State Governments and the extent to which the demands were met during the year 1973-74 (April to March) is attached. [See Appendix XCI, Annexure No. 56].

Pay scales of teaching and non-teaching staff of Colleges and Universities

1297. SHRI DWIJENDRALAL SEN GUPTA: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to refer to reply to Unstarred Question 549 given in the Rajya Sabha on the 26th February, 1975 and state:

(a) whether the scales of pay recommended by the U.G.C. for College and University teachers have been implemented in various States, if so, what are the details thereof;

(b) whether Government have accepted financial responsibility to meet the additional expenses involved in the implementation;

(c) if so, what will be the additional financial burden on that account;

(d) whether the U.G.C. had recommended scales of pay for the non-teaching staff of Colleges and Universities;

(e) if so, what are the details thereof; and

(f) if not, whether Government propose to constitute a committee to go into the question of fixing scales of